

East Asian countries for defence against the aggressive activities of China after the withdrawal of British naval forces from Singapore;

(b) if so, what are the details thereof; and

(c) if the answer to part (a) above be in the negative, the reason therefor ?]

वैदेशिक कार्य मंत्री (श्री दिनेश सिंह) :
(क) जी नहीं।

(ख) प्रश्न नहीं उठता।

(ग) सरकार का किसी रक्षा प्रबन्ध में शामिल होने का इरादा नहीं है।

†[THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) :
(a) No, Sir.

(b) Does not arise.

(c) Government do not propose to enter into any Defence arrangement.]

अखबारी कागज की सप्लाई

* 69. श्री पीताम्बर दास :
डा० भाई महावीर :
श्री प्रेम मनोहर :
श्री रतन लाल जैन :
श्री जगदम्बी प्रसाद यादव :
श्री सुन्दर सिंह भंडारी :
श्री मान सिंह वर्मा :

क्या सूचना तथा प्रसारण मन्त्री यह बताने की कृपा करेंगे कि:

(क) उन समाचारपत्रों के नाम क्या हैं जिन्हें (1) उनकी आवश्यकताओं से कम (2) वास्तविक आवश्यकता के बराबर और (3) आवश्यकता से अधिक अखबारी कागज दिया जा रहा है; और

(ख) इस संबंध में भेदभाव के क्या कारण हैं ?

†[SUPPLY OF NEWSPRINT

*69. SHRI PITAMBER DAS :
DR. BHAI MAHAVIR :
SHRI PREM MANOHAR :
SHRI RATTAN LAL :
SHRI J. P. YADAV :
SHRI SUNDAR SINGH
BHANDARI :
SHRI MAN SINGH VARMA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the names of the newspapers, which are being supplied newsprint (i) short of their requirements, (ii) equal to their actual requirements and (iii) more than their requirements; and

(b) the reasons for discrimination in the matter ?]

सूचना तथा प्रसारण और संचार मंत्री (श्री सत्य नारायण सिंह) : (क) और (ख) समाचारपत्रों को, जिनकी संख्या लगभग 1600 है, न्यूजप्रिंट आवंटन प्रति वर्ष सरकार द्वारा अप्रैल में घोषित की जाने वाली नीति के अनुसार दिया जाता है। न्यूजप्रिंट के आवंटन में कोई भेदभाव नहीं किया जाता है। समाचारपत्रों को आवंटित की गई और उनके द्वारा उपयोग में लाई गई न्यूजप्रिंट वास्तविक मात्रा के आंकड़े इकट्ठे किए जा रहे हैं और शीघ्र ही सभापटल पर रख दिए जाएंगे फिर भी, 'आवश्यकताओं' का निरक्षेप रूप से अनुमान लगाना कठिन है।

†[THE MINISTER OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI SATYA NARAYAN SINHA) : (a) and (b). Newsprint is being allocated to newspapers, numbering about 1,600, in accordance with the policy announced by Government in April every year. No discrimination is made in the allocation of newsprint. Information in regard to the actual quantity of newsprint allocated to and consumed by the newspapers is being compiled and will be laid on the Table of the House shortly.

†[] English translation.

It is, however, difficult objectively to assess "requirements".]

REORGANISATION OF MINISTRIES

*70. SHRI M. P. BHARGAVA : Will the PRIME MINISTER be pleased to state :

(a) whether any decision has been taken by Government for reorganising the working of ministries on the lines suggested by the Administrative Reforms Commission;

(b) if so, what steps are proposed to be taken for better coordination in the working of the various ministries; and

(c) whether it is proposed to have more inter-ministerial meetings ?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI) : (a) to (c) Some of the recommendations made by the Administrative Reforms Commission in its Report on the Machinery of Government were kept in view by the Prime Minister in making the recent changes in the allocation of work between various Ministries. However, final decisions on the report have yet to be taken.

CHARGE OF LAW AND ORDER IN NAGALAND

*71. SHRI JAGAT NARAIN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government of Nagaland have been entrusted with complete charge of law and order in Nagaland ;

(b) whether this is likely to enhance to control of the Civil authorities over the Army operation; and

(c) if so, whether more police and military personnel have been made available to the Nagaland authorities for the purpose ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b) Under the Seventh Schedule to the Constitution,

Public Order is the sole responsibility of the State Governments. The Governor of Nagaland has been additionally empowered to exercise "Special responsibility" with regard to law and order under the proviso of Article 371-A of the Constitution. The civil and army authorities act in full cooperation with each other.

(c) The Government of Nagaland have been given additional police battalions, for the maintenance of law and order in the State

*72. [Transferred to the 26th February, 1969].

FINALISATION OF THE FOURTH FIVE YEAR PLAN

*73. SARDAR RAM SINGH :
SHRI LOKANATH MISRA :
SHRI BALACHANDRA MENON :
SHRI BHUPESH GUPTA :
SHRI M. V. BHADRAM :
SHRI NIRANJAN VARMA :
SHRIMATI SEETA YUDH-VIR :
SHRI M. K. MOHTA :
SHRI K. C. PANDA :
SHRI S. S. MARISWAMY :

Will the PRIME MINISTER be pleased to state :

(a) whether any decision has been taken on the finalisation of the Fourth Five Year Plan, if so, the details thereof;

(b) if the answer to part (a) above therefor;

(c) if the reply to part (a) above be in the affirmative what is the outlay proposed for Central and State Sectors and what are the physical targets fixed to be achieved;

(d) the amount allotted to each State as Central assistance during the Third and Fourth Five Year Plans separately; and

(e) what would be the extent of deficit financing in the plan outlays ?